

जी चेबीसकर कर्मा : मंत्री महोदय ने बड़े फुल के साथ कहा है कि उन्होंने घबरेल से घाने वाले भारतीयों के लिये सब प्रकार की सुविधाओं प्रदान करने की आज्ञा सम्बद्ध अधिकारियों को दे दी है। मैं उनसे पूछना चाहता हूँ कि क्या उन्होंने हमारे खास मंत्री श्री जगजीवन राम जी से भी सलाह कर ली है कि वह उन घाने वाले भारतीयों के लिए राशन और उनके खाने-पीने की क्या व्यवस्था करें।

Mr. Speaker: That is a different matter.

Shri Bal Raj Madhok: Sir, Aden is a very strategic area, looked upon as a key to the Indian Ocean. Now that the British have to leave under compulsion, they are trying that Pakistan should take over the job of safeguarding and protecting their interests, and for that purpose, they have been encouraging Pakistan and the Pakistani elements in Aden, and it is because of that the anti-Indian activities and anti-Indian feelings have been created in that part of the world. And that is the reason why Indians there have become panicky. So, may I know what steps do the Government contemplate in view of the great strategic importance of Aden for us, to prevent a dominant influence of Pakistan being developed there and to see that Indian interests are protected there?

Mr. Speaker: He may not agree with the whole thing, but he may answer the relevant points.

Shri M. C. Chagla: I am not aware of any Pakistani influence in Aden. The only conflicting parties are the British Government, the Federal Government and the two nationalist organisations. The two nationalist organisations are being aided by UAR. Therefore, there is no question of Pakistani influence. The question is, what will be the set-up after the British leave. They want a coalition government. The nationalist organisations said, "We will not work with a federal

Government; you dissolve this, and have a general election." So, there is no question of any penetration by Pakistan in that part of the world.

Shri Bradhakar Supakar: There are three facts: the first is that 900 women and children have been evacuated; the second is that about 3,000 persons are being evacuated to Britain, and the third is, there is a news item that about 4,000 people want to immigrate to India. Now, the Deputy Minister of External Affairs said that no further people are wishing to come. May I know how these things have been reconciled: whether it is not altogether incorrect to say that the rest are not willing to come even on a temporary basis?

Shri Surendra Pal Singh: I have already explained the point quite clearly. It is true that 500 of them are coming to India by ship. As regards how many persons have already been sent to the United Kingdom, with or without passports, I cannot say. But it is a fact that the remaining people there with Indian passports have not shown any desire to come to India. But if they decide to come at a later stage we will certainly give them facilities.

WRITTEN ANSWERS TO QUESTIONS

Manufacture of Scooters

- *1147. **Shri S. S. Kothari:**
Shri Yashpal Singh:
Shri S. C. Samanta:
Shri A. Sreedharan:
Shri P. Viswambharan:
Shri Mangalathumadam:
Shri P. C. Adichan:
Shri K. Anirudhan:

Will the Minister of Industrial Development and Company Affairs be pleased to refer to the reply given to Starred Question No. 815 on the 7th April, 1967 and state:

(a) whether it is a fact that the screening of the remaining applications for licences to manufacture scooters has already been done;

(b) if so, why licences are not being issued; and

(c) the steps being taken to ensure (i) that recurring royalty payments are not made to foreigner, (ii) that imported spares are banned where indigenous parts are available from local ancillary industries, and (iii) that the manufacturers make every effort to have an entirely 'Swadeshi' sector manufactured in this country in due course through progressive indigenous production of parts thereof?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed) (a) The screening of the remaining applications has yet to be done.

(b) Does not arise.

(c) (i) Proposals involving payment of recurring royalty to foreigners are considered carefully on merits and agreed to only if the Government are satisfied that indigenous know-how is not available.

(ii) Each year when the import policy is framed, care is taken by the Directorate General of Technical Development to restrict/ban those items which have been indigenously developed or are likely to come up.

(iii) Every year the import applications for the import of raw materials and components are scrutinized by the Directorate General of Technical Development vis-a-vis indigenous development and progressive reduction in the import content is ensured. Most of the vehicle manufacturers have already achieved over 90 per cent indigenous content.

Banspani-Nayagarh Railway Line

*1148. **Shri Chintamani Panigrahi:** Will the Minister of Railways be pleased to state:

(a) the present position of the construction of Banspani-Nayagarh line;

(b) whether it is a fact that this same line has been approved by the Secretaries' Committee;

(c) whether Government are aware that the development of mineral industry and full utilisation of Paradip Port is very much interlinked with the speedy construction of this line; and

(d) if so, the steps being taken to expedite this project?

The Minister of Railways (Shri C. M. Poonacha): (a) to (d). Iron ore deposits in the Nayagarh area are not likely to be developed in the near future, and a rail link from Banspani/Nayagarh to Paradeep is, therefore, not required at present. However, for transport of ore from Tomka/Daiteri areas for export through Paradeep Port, construction of B.G. line from Cuttack/Berang/Nergundi to Paradeep is under consideration and necessary surveys are in progress. This proposal has also been endorsed by the Informal Committee of Secretaries for Iron ore export. All the facts concerning mineral development, utilisation of Paradeep Port etc., will be taken into account in the surveys and a decision about the construction of the Cuttack Paradeep line will be taken when the results of the surveys are known.

Imports of Garments by Bombay Importers

*1149. **Shri Abdul Ghani Dar:** Will the Minister of Commerce be pleased to state:

(a) whether Government have recently received any representation against the Bombay importers for cheating Government by importing fresh stocks of garments and pull-overs in pieces and in different bundles along with rag imports;

(b) if so, how many such cases have been detected during the last five years; and

(c) whether any enquiry has been made in this matter and if so, the result thereof?

The Deputy Minister in the Ministry of Commerce (Shri Shaif Qureshi): (a) No, Sir.

(b) and (c). Do not arise.